

**NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)**

**CAUSE LIST OF REGISTRAR (SUPPLEMENTARY)**

**COURT NO. 3**

**Central Zonal Bench**

**SuchnaBhawan,III<sup>rd</sup>Floor, Arera Hills**

**Date: 13<sup>th</sup> April, 2017**

**TIME:10.30 hrs. to 13.15 hrs.**

**LEARNED REGISTRAR, MR SANJAY SHUKLA**

<b>S.No</b>	<b>Case No</b>	<b>Parties</b>	<b>Counsel for parties</b>	<b>Remarks</b>
<b>FOR COMPLETION OF PLEADING</b>				
1.	Original Application No. 48/2017(CZ)	Fakeer Mohammad Vs State of Madhya Pradesh	Mr. Rohit Sharma, Adv.	
2.	Original Application No. 49/2017(CZ)	Chandan C. Arora Vs Bhopal Municipal Corporation & Ors.	Mr. Ajay Gupta, Adv.	
3.	Original Application No. /2017(CZ)	Kishore Deepak Kodwani Vs State of MP & Ors.	Mr.Kishore Deepak Kodwani, Applicant in person	

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